



**Central Administrative Tribunal
Principal Bench, New Delhi**

**O.A. No. 996/2020
M.A. No. 1242/2020**

This the 5th day of August, 2020

(Through Video Conferencing)

**Hon'ble Mr. Pradeep Kumar, Member (A)
Hon'ble Mr. R.N. Singh, Member (J)**

1. Rajender Kaur, (Aged about 54 years)
W/SI (Exe.),
(No. D-1541, PIS No. 24890003)
W/o Sh. Jagier Singh
R/o B-44, Pink Apartment,
Paschim Vihar, New Delhi-110063
2. Vinod, (Aged about 54 years)
W/SI (Exe.)
(No. D-1536, PIS No. 24890004)
W/o Sh. Bijender Singh
R/o 4/2991, 3rd Floor, Gali No. 2,
Shalimar Park Extn, Shahdara,
Delhi-110032
3. Rekha, (Aged about 53 years)
W/SI (Exe.)
(No. D-1527, PIS No. 24890006)
D/o Sh. Ram Nath
R/o Flat No. 154,
Dharam Kunj Apartment, Sector-9,
New Delhi-110085
4. Sumeela Rawat, (Aged about 54 years)
W/SI (Exe.)
(No. D-1526, PIS No. 28870798)
W/o Sh. M S Panwar
R/o B-334, Panchwati Co-op, F-Block,
Vikas Puri, New Delhi-110018

...Applicants

(By Advocate: Sh. Amit Chawla)



VERSUS

Govt. of NCT of Delhi through

1. Commissioner of Police
Police Headquarters M.S.O. Building,
IP Estate New Delhi-110002
2. The Deputy Commissioner of Police (Estt.)
Police Headquarters
M.S.O. Building, IP Estate,
New Delhi-110002

... Respondents

(By Advocate : Ms. Esha Mazumdar)

ORDER (Oral)

Hon'ble Mr. Pradeep Kumar, Member (A):

After arguing the matter for some time, the Learned counsel for the applicants sought permission to withdraw this OA with liberty to file a better OA.

2. Therefore, OA along with pending MA is dismissed as withdrawn with aforesaid liberty.

(R.N. Singh)
Member (J)

sd/uma/akshaya

(Pradeep Kumar)
Member (A)